

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal Nos. 17 and 18 of 2015

Dated: 12th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Green Energy Association **...Appellant(s)**

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Nimesh Jha

Counsel for the Respondent(s) : Mr. C. K. Rai and
Mr. Umesh Prasad for R.1

Ms. Suparna Srivastava for R.2

Mr. Jasmeet Singh for R.3

Ms. Divya Chaturvedi and
Ms. Arunima Kedia for R.4
Mr. Arvind Banerjee (Rep.)

ORDER

As agreed by the parties, list these matters for hearing on
06.03.2017.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**